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WWW.LIVELAW.IN

CRM-M-49124-2021

**SAMEED AHMAD AND ANR V/S STATE OF HARYANA AND
OTHERS**

Present:- Mr. Ajay Kalra, Advocate
for the petitioners.

Notice of motion.

Mr. Deepak Kumar Grewal, DAG, Haryana, who is present
in the Court accepts notice on behalf of the respondent – State while
Mr. A.K. Ranolia, Advocate, has appeared on behalf of respondent
No.5.

List again on 17.02.2022.

Reply, if any, be filed in the meantime, with advance copy
to counsel opposite.

(ARVIND SINGH SANGWAN)
JUDGE

24.11.2021

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सत्यमेव जयते